

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP Nos. 42-A/2016, 42-B/2016, 42-C/2016 & 42-D/2014
With TP No. 42/397-398/NCLT/AHM/2016 (New)
CA Nos. 99/2016, 100/2016, 163/2015 & 227/2014 with
CP No. 58/397-398/CLB/MB/2013 (Old)**

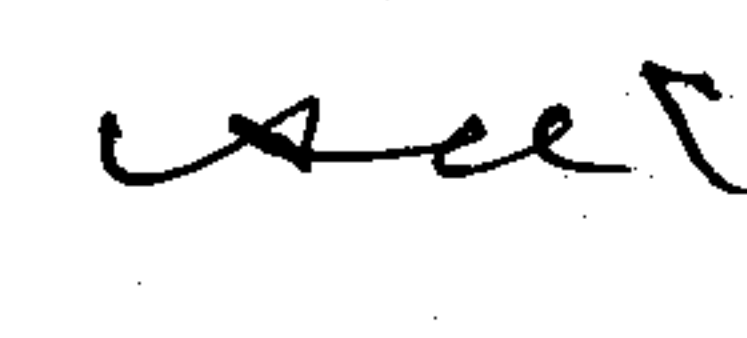

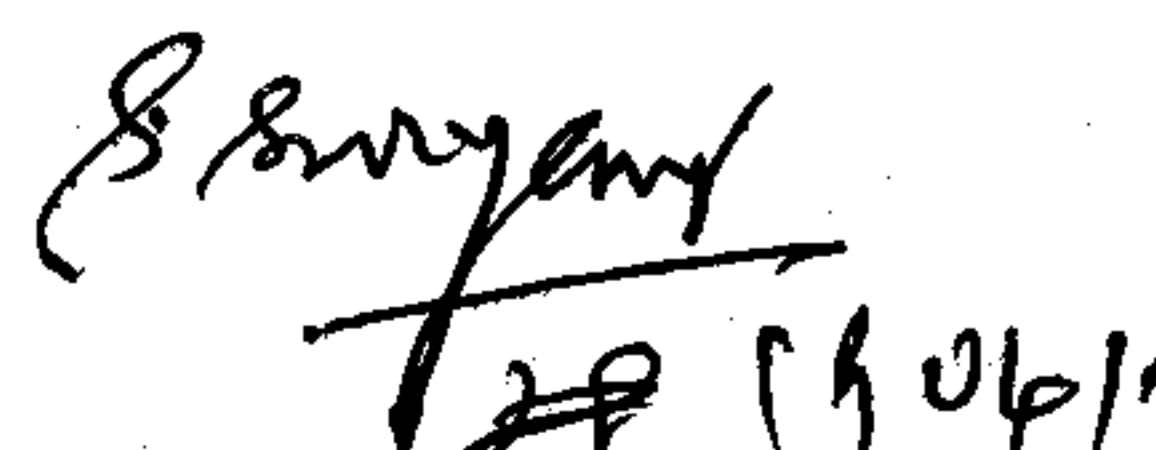
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017**

Name of the Company: Atmaram B. Agarwal & Ors.
V/s.
Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Dr S.K. Jain	PCS	for Petitioner	
2.	ASHUTOSH GUPTA	Advocate	for Respondents 1-4	
3.	S. Suryanarayanan	Advocate	for Respondents 6 to 9	

ORDER

Learned PCS Mr. S K Jain present for Petitioner. Learned Advocate Mr. Ashutosh Gupta present for Respondents no. 1 to 4. Learned Advocate Mr. S. Suryanarayanan present for Respondents no. 6 to 9.

Heard arguments of Learned Counsel for Respondents no. 6 to 9.

Heard reply arguments of Learned PCS for Petitioner and Learned Advocate for Respondents no. 1 to 4.

For filing written list of events with reference to relevant documents.

List the matter on 28.04.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of April, 2017.